

25

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1337/(MAH)/2017

CORAM:

Present:



SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: J J Plastalloy Pvt. Ltd  
V/s.  
Santoshi Barrier Film India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1)	MR. KATHEK i/b KEYSTONE PARTNERS	for the petitioner	
2)	Chaitrika Patki i/b Vidhii Partners	Adv. for Respondent	

ORDER

CP No.1337/ I&BP/NCLT/MB/MAH/2017

At request of the parties, list this matter on 8.12.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)